NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU, BENGALURU, HELD ON 19.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Mura

2. Hon'ble Member(T) Dr. Ashok Kumar Mistra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.34/ 2017		For hearing	60	Ace Creative Learning Pvt. Ltd.

SL. NAME (IN CAPITAL)		SIGNATURE			
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM			
<u> </u>	Penkal. K. Dojur.		Der.	for	Petihimes Ph
	9341210037.				

ORDER

Counsel for Petitioner is present. No representation for ROC and RD. Counsel for Petitioner has filed comments for the RD Report as well as the ROC Report. Order Reserved.

Member (T)

Member (J)